

State Trading Corporation at Paris, Hong Kong, Frankfurt, New York, London and Tokyo.

(b) and (c). No, Sir. CPC have reported that the Chinese offer at Rs. 253.82 per kg. c.i.f. air was received for 7 MTs. on 29th September, 1980 in response to their tender enquiry dated 18th September, 1980 for 20 MTs. At the time of finalisation of 10 MTs. of Streptomycin Sulphate in May, 1980, CPC had two offers one from Rumania and another from U.S.S.R. and both quoted rate of Rs. 350/- per kg. c.i.f. sea. The purchases were effected from both the parties in equal quantities i.e. 10 MTs. from U.S.S.R. and 10 MTs. from Rumania at the quoted rate.

Purchase of Chloroquine phosphate from Hungary

5759. SHRI PIUS TIRKEY : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what is usual price difference of air freight which is accounted for difference in accepting the difference in purchase of any drug item by the State Chemicals and Pharmaceuticals Corporation of India Limited ;

(b) Whether it is true that the criterion was not accounted for while deciding the purchase of Chloroquine Phosphate this year ; and

(c) if so, reasons therefor and the basis for the purchases of Chloroquine Phosphate from the Hungarian suppliers in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH):

(a) The State Chemicals and Pharmaceuticals Corporation of India Ltd. (CPC) have reported that for the import of the canalised drug items by air, quotations based on shipment by air only are considered by them

and when the drug items are to be imported by sea, only those quotations based on shipment by sea are considered unless the rate quoted for shipment by air happens to be lower than the lowest offer for sea shipment.

(b) and (c). C.P.C. have reported that no purchases of Chloroquine Phosphate from Hungary have been made in 1981 upto 10th March, 1981 and the purchases made in 1980 were on competitive basis after careful evaluation of the offers in accordance with their approved purchase procedure.

Investment of Central Government in U.P. Electricity Board and loss suffered by the Board

5760. SHRI TARIQ ANWAR : Will the Minister of ENERGY be pleased to state :

(a) what is the investment of the Central Government in the Uttar Pradesh Electricity Board in all direct and indirect form ;

(b) what are the cumulative losses of the Board and what are the year-wise details of the loss during the last five years ;

(c) what are the names of I.A.S. Officers and the Chief Engineers who have headed this board during this period ;

(d) what are the reports of these officers on the recurring increasing losses year after year, and the specific steps taken by them to remedy the losses; and

(e) what was the assessment of Performance of these officers by their superiors ; whether any action was taken by the Central and the State Government for their poor performance ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) :

(a) Major financial investment is made by the State Government. As regards Central Government, loans are given under the plan and the same are made available to the State Government, and it is upto the State Government to further

advance loans to SEB's in accordance with their terms and conditions. The SEB also get loans from LIG, REC and other financial institutions. The cumulative investment in UP-SEB as on 31st March, 1980 is Rs. 2140 crores approximately.

(b) The cumulative losses of UPSEB as on 31-3-79, after taking into account sub-ventions from Government is to the extent of Rs. 422.71 crores.

(c) Since September, 1974 UPSEB has been headed by an Engineer as its Chairman. The names of these Engineers are as follows:

1. Shri H.N. Baliga
2. Shri G.D. Pant
3. Shri A.N. Bhargava
4. Shri R.N. Bhargava
5. Shri V.C. Mittal

(d) Reasons for recurring losses in the Board have been due to lower performance of indigenous power plants, poor quality and inadequate supply of coal to thermal power stations, impediments in increasing tariffs commensurate with increase in cost of inputs, and arrears mounting against agricultural consumers. It is not possible to disconnect the supply due to drought, floods etc. A number of steps have been taken to remedy the losses. These steps are reduction of T&D losses both by technical measures and administrative steps, economy measures, introduction of computer billing and introduction of continuous monitoring systems at Board and Government levels.

(e) No individual officer has been considered responsible for the incidence of financial losses to UPSEB.

Setting up composite Power station in certain districts

5761. SHRI G. Y. KRISHNAN : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that a scheme has recently been announced

by the Government to set up composite power system in certain districts in the country ; and

(b) if so, the details regarding the plan of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : (a) No, Sir. Power Plants are being located at the most favourable locations keeping in view the physical resources available and the load centres.

(b) Does not arise.

मध्य प्रदेश को पेट्रोल और डीजल का कोटा

5762. श्री सुन्दर शर्मा : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश को दिया जाने वाला डीजल और पेट्रोल का कोटा राज्य की आवश्यकताओं को पूरा करने के लिए पर्याप्त है ; और

(ख) यदि नहीं, तो क्या कोटा बढ़ाने के लिए कोई प्रस्ताव सरकार के विचारधीन है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) और (ख) पेट्रोल का राज्य वार कोई मासिक आवंटन नहीं किया जाता। विभिन्न सप्लाय क्षेत्रों की पेट्रोल की आवश्यकता को गणना तेल कम्पनियों द्वारा पिछली विक्री और अन्य संबंधित तथ्यों के आधार पर की जाती है। इन क्षेत्रों के लिए उत्पाद भेजने के लिए वहां की आवश्यकताओं के अनुसार मासिक योजनाएँ तैयार की जाती हैं। मध्य प्रदेश में पेट्रोल की उपलब्धता की स्थिति सन्तोषजनक है। हाल ही के महीनों में मध्य प्रदेश सरकार ने राज्य को हाई स्पीड डीजल तेल की आवश्यकता 40,000 मीट्रिक टन प्रतिमास बताई है। दिसम्बर, 1980 और फरवरी, 81 के दौरान मध्य प्रदेश की इस उत्पाद का